

thirty members from among themselves to serve as members of the Committee on Estimates for the term ending on the 30th April, 1981."

MR. DEPUTY-SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term ending on the 30th April, 1981."

*The motion was adopted.*

(ii) PUBLIC ACCOUNTS COMMITTEE

SHRI BHISHMA NARAIN SINGH: Sir, I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term ending on the 30th April, 1981."

MR. DEPUTY-SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term ending on the 30th April, 1981."

*The motion was adopted.*

SHRI BHISHMA NARAIN SINGH:

Sir, I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term ending on the 30th April, 1981, and do communicate to this

House the names of the members so nominated by Rajya Sabha."

MR. DEPUTY-SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term ending on the 30th April, 1981, and do communicate to this House the names of the members so nominated by Rajya Sabha."

*The motion was adopted.*

(iii) COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI BHISHMA NARAIN SINGH:

I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term ending on the 30th April, 1981."

MR. DEPUTY-SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term ending on the 30th April, 1981."

*The motion was adopted.*

SHRI BHISHMA NARAIN SINGH:

I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term ending on the 30th April, 1981, and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. DEPUTY-SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term ending on the 30th April, 1981, and do communicate to this House the names of the members so nominated by Rajya Sabha."

*The motion was adopted.*

(iv) COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI BHISHMA NARAIN SINGH:

I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on the 30th April, 1981."

*The motion was adopted.*

MR. DEPUTY-SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on the 30th April, 1981."

*The motion was adopted.*

SHRI BHISHMA NARAIN SINGH:

I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term ending on the 30th April, 1981, and do communicate to this House the

names of the members so nominated by Rajya Sabha."

MR. DEPUTY-SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term ending on the 30th April, 1981, and do communicate to this House the names of the members so nominated by Rajya Sabha."

*The motion was adopted.*

MATTERS UNDER RULE 377

(i) Re Kali Hydro Electric Project and Bedthi Project in Karnataka.

SHRI T. R. SHAMANNA (Bangalore South): Mysore Power Corporation of Karnataka has taken a new Hydro Electric Project, namely: Bedthi Project at an estimated cost of about Rs. 150 crores.

This is an additional project in North Canara District of Karnataka. The other project, the Kali project, started about four years back, and is being worked at slow progress. It is a matter of regret that a new project nearby is taken up without studying the technical and economic drawbacks of the Kali Hydro Electric Project. Even a layman can understand that the working of the Kali Project is not as rosy as we presented when Smt. Indira Gandhi, Prime Minister, laid the foundation stone of the project. There is a strong case for fully examining the work of this project.

The proposed Bedthi Project is to be constructed by putting up a 111 metre dam at Magod across the Bedthi river. From the dam at about 2 K.M. there is the Magod falls. It is designed to send water through an underground conductor system to the power house at Azabail. Two generators of 105 M.W. each installed at the power house to supply 1000 million units of electricity every year, it is estimated.

It is true that the country needs badly extra power for the economic development of the country.